

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-215
IB-2728/ND/2019
IA/4477/2020

IN THE MATTER OF:

Om Logistics Ltd
Vs.
Serval India Pvt Ltd

....Applicant
.....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 04.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Suraj Sharma
For the Respondent :

ORDER

In course of the hearing, Ld. Counsel for the applicant submitted that although he has filed the affidavit of service but he has not enclosed the tracking report to show that the notice was duly delivered upon the respondent.

Therefore, the petitioner is well advised to file the tracking report by filing supplementary affidavit. List on 17.12.2020.

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(K.K. VOHRA)
MEMBER (T)

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(ABNI RANJAN KUMAR SINHA)
MEMBER (J)